

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
STARRED QUESTION NO. 133
ANSWERED ON 30.07.2021

**AVAILABILITY AND UTILIZATION OF FUNDS FOR THE DEVELOPMENT OF
PANCHAYATS**

133. Shri Bikash Ranjan Bhattacharyya:

Will the Minister of Panchayati Raj be pleased to state:

- (a) the details of availability and utilization of funds for the development of model villages at the level of Zilla Parishad, Panchayat Samiti and Gram Panchayat; and
- (b) the steps taken by Government to handle COVID-19 pandemic third wave at Panchayat level?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI GIRIRAJ SINGH)

(a) to (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (b) OF THE RAJYA SABHA STARRED QUESTION NO 133 RAISED BY BIKASH RANJAN BHATTACHARYYA, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 30TH JULY, 2021 REGARDING "AVAILABILITY AND UTILIZATION OF FUNDS FOR THE DEVELOPMENT OF PANCHAYATS".

(a) There is no ongoing scheme of Ministry of Panchayati Raj wherein funds are made available for utilization for the development of model villages at the level of Zilla Parishad, Panchayat Samiti and Gram Panchayat;

(b) Ministry of Health and Family Welfare has issued a detailed Standard Operating Procedure dated 16-5-2021 on 'COVID-19 Containment and Management in peri-urban, rural and tribal areas' which outlines the containment and clinical management practices with respect to COVID-19 management. Gram Panchayats are responsible for coordinating community action and awareness creation at village level by engaging all stakeholders in the fight against the COVID-19 pandemic. Ministry of Panchayati Raj has accordingly advised all States/UTs to instruct Rural Local Bodies to implement various instructions contained in the Standard Operating Procedure. Ministry of Panchayati Raj has also recently launched an online dashboard to monitor the activities of Panchayats regarding COVID preparedness and COVID response in rural areas.
